

**OFFICE OF THE  
PRINCIPAL DISTRICT AND SESSIONS JUDGE SRINAGAR**

\* \* \* \* \*

S. No	Name of the Court	Title Of The Case	Earlier Date of Hearing	Now Listed On	Mode Of information Adopted
01	<b>4<sup>th</sup> Additonal Dist &amp; Sessions Judge Sgr.</b>	State V/s Mudasir Habib Hangs	18.10.2020	19.10.2020	Through Phone
02	<b>Judge Small Causes</b>	Basharat Rafiq Darzi V/s Comm. Sec. I&FC	04.10.2020	05.10.2020	-Do-
03	<b>-Do-</b>	Ashaq Hussain rather V/s State	04.10.2020	05.10.2020	-Do-
04	<b>-Do-</b>	Mohd Yaseen Mir V/s Abdul Karim Mir	04.10.2020	05.10.2020	-Do-
05	<b>-Do-</b>	Gh. Nabi Bhat & Ors.V/s Ghulam Qadir Bhat	04.10.2020	05.10.2020	-Do-
06	<b>-Do-</b>	Ghulam Ahmad Reshi V/s Comm. Sec.	04.10.2020	05.10.2020	-Do-
07	<b>-Do-</b>	Abdul Rashid Khan V/s State	04.10.2020	05.10.2020	-Do-
08	<b>-Do-</b>	Syed Mohd Amin Shah V/s Ab.Qadeer & Ors.	04.10.2020	05.10.2020	-Do-
09	<b>Municipal Magistrate</b>	Ghulam Nabi Dar V/s S.M.C	13.12.2020	14.12.2020	-Do-
10	<b>-Do-</b>	Mohd Amin Beigh V/s Comm. S.M.C	13.12.2020	14.12.2020	-Do-
11	<b>-Do-</b>	Suraya Sidiq V/s Ghulam Mohd Matta	13.12.2020	14.12.2020	-Do-
12	<b>-Do-</b>	Gh. Rashool Gilkar V/s Manzoor Ahmad Illahi Gilkar	13.12.2020	14.12.2020	-Do-
13	<b>-Do-</b>	Maqsood Hussain Ganaie V/s Chairman BOCA.	13.12.2020	14.12.2020	-Do-
14	<b>-Do-</b>	Abdul Aziz Bhat V/s Com. S.M.C	13.12.2020	14.12.2020	-Do-
15	<b>-Do-</b>	Altaf Ahmad Bhat V/s Chairman BOCA	13.12.2020	14.12.2020	-Do-
16	<b>-Do-</b>	Malik Akther Hussain V/s Comm. Chair. SMC	13.12.2020	14.12.2020	-Do-

17	<b>-Do-</b>	Nazir Ahmad Wani V/s Comm.Chairman SMC	13.12.2020	14.12.2020	-Do-
18	<b>-Do-</b>	Haji Ghulam Mohd Mir V/s Comm. SMC	13.12.2020	14.12.2020	-Do-
19	<b>-Do-</b>	Gulzar Ahmad Banday V/s Mehraj uddin Khan	13.12.2020	14.12.2020	-Do-
20	<b>-Do-</b>	Mohd Maqbool Mir V/s Comm. SMC	13.12.2020	14.12.2020	-Do-
21	<b>-Do-</b>	Abdul Rahsid Bhat V/s Comm. SMC	13.12.2020	14.12.2020	-Do-
22	<b>-Do-</b>	Fareeda V/s Comm. SMC	13.12.2020	14.12.2020	-Do-
23	<b>-Do-</b>	Khursheed Ahmad Lone V/s Chairman BOCA	13.12.2020	14.12.2020	-Do-
24	<b>-Do-</b>	Toufeeq Ahmad V/s Chairman BOCA	13.12.2020	14.12.2020	-Do-
25	<b>-Do-</b>	Mushtaq Ahmad Zacha V/s Comm. SMC	13.12.2020	14.12.2020	-Do-
26	<b>-Do-</b>	Abdul Karim Khuroo V/s Chairman BOCA	13.12.2020	14.12.2020	-Do-
27	<b>-Do-</b>	Mehraj uddin Patu V/s Com.SMC	13.12.2020	14.12.2020	-Do-
28	<b>-Do-</b>	Syed Zafarullah Haji V/s Comm. SMC	13.12.2020	14.12.2020	-Do-
29	<b>-Do-</b>	MOhd Afzal Khan Durani V/s BOCA	13.12.2020	14.12.2020	-Do-
30	<b>-Do-</b>	Ab. Gani Mir V/s SMC	13.12.2020	14.12.2020	-Do-
31	<b>-Do-</b>	Showkat Ahmad Dar V/s Ab. Rehman Dar	13.12.2020	14.12.2020	-Do-
32	<b>-Do-</b>	Ghulam Nabi Dar V/s SMC	13.12.2020	14.12.2020	-Do-
33	<b>-Do-</b>	Mehmooda Mehajan V/s SMC	13.12.2020	14.12.2020	-Do-
34	<b>-Do-</b>	Mohd Ayoob Malik V/s Chairman BOCA	13.12.2020	14.12.2020	-Do-
35	<b>-Do-</b>	Adil Masood V/s Comm. SMC	13.12.2020	14.12.2020	-Do-
36	<b>-Do-</b>	Sanathan Dharam V/s BOCA	13.12.2020	14.12.2020	-Do-
37	<b>-Do-</b>	Nabla V/s Gh Nabi Wani	13.12.2020	14.12.2020	-Do-

38	<b>-Do-</b>	Ghulam Hassan Bhat V/s Sajad Hussain Ganaie	13.12.2020	14.12.2020	-Do-
39	<b>-Do-</b>	Mohd Shafi Dar V/s Comm. SMC	13.12.2020	14.12.2020	-Do-
40	<b>-Do-</b>	Gh. Nabi Buddo V/s Comm.SMC	13.12.2020	14.12.2020	-Do-
41	<b>-Do-</b>	Abdul Majeed Wani V/s Niyaz Ahmad Sheera	13.12.2020	14.12.2020	-Do-
42	<b>-Do-</b>	Khazri V/s Comm. SMC	13.12.2020	14.12.2020	-Do-
43	<b>-Do-</b>	Abdul Rashid Rather V/s Comm. SMC	13.12.2020	14.12.2020	-Do-
44	<b>-Do-</b>	Shabir Ahmad Ragraz V/s Comm. SMC	13.12.2020	14.12.2020	-Do-
45	<b>Forest Magistrate</b>	State FIR 35/2020 V/s Saqib Mushtaq & Ors.	13.09.2020	16.10.2020	-Do-
46	<b>City Munsiff</b>	Gulzar Ahmad Ahangar & Ors. V/s Mohammad Ajaz Naqshi	27.09.2020	28.09.2020	-Do-
47	<b>Ad. Spl. M. Magistrate Panthachowk</b>	State FIR 172/2012 V/s Mohd Syed Wani & Ors.	25.102020	27.102020	-Do-

(Abdul Rashid Malik)  
**Pr. District & Sessions Judge  
Srinagar.**